

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/763


Date: 04.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **10.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 162/2017/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	21.01.2019
2	Original Application no. 163/2017/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	21.01.2019
3	Original Application no. 165/2017/EZ & M.A.20/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.01.2019
4	Original Application no. 166/2017/EZ & M.A.19/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.01.2019
5	Original Application no. 182/2017/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.01.2019
6	Appeal No.02/2018/EZ	M/s Parampara Ayurveda Vs Chief Secretary Govt of West Bengal & Others	21.01.2019

By order


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Date: 04.12.2018

OFFICE ORDER

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 10/2016/EZ	Joydeep Mukherjee Vs. Union of India & Ors	22.01.2019
2	O.A.160/2016/EZ	Jaydev Nayak & Others Vs Utkal Alumina International Limited & Others	22.01.2019
3	O.A.168/2016/EZ	Kahnu Charan Chhualsingh Vs. District Collector, Khurda & ors.	22.01.2019
4	O.A.163/2016/EZ	Manoj Chhotray Vs. District Collector, Khurda & Ors.	22.01.2019
5	O.A.100/2017/EZ	Subhas Mahapatra Vs State of Odisha & Others	22.01.2019
6	O.A.51/2016/EZ (Disposed of)	Ambar Nath Sengupta Vs State of West Bengal & Others	22.01.2019
7	O.A.16/2018/EZ	Amader Katha Vs State of West Bengal & Others	22.01.2019
8	O.A.21/2018/EZ	Paschimbanga Vigyan Mancha Vs The State of W.B.& Others	22.01.2019
9	O.A.22/2018/EZ	Haradhan Chakraborty Vs State of West Bengal & Others	22.01.2019

By order



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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 765


Date: 04.12.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **12.12.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 92/2016/EZ M.A. No. 157/2017/EZ	Subhas Mohapatra Vs. State of Odisha & ors.	23.01.2019
2	O.A.65/THC/2016/EZ M.A.1096/2016/EZ M.A.1097/2016/EZ M.A.1271/2016/EZ M.A.04/2018/EZ M.A.14/2018/EZ	People United For Better Living in Calcutta (PUBLIC) Vs Union of India & Others	23.01.2019
3	O.A.23/2017/EZ	Syed Arshad Nasar Vs. Union of India & Ors	23.01.2019
4	O.A.23.2018.EZ	Subir adhikari Vs W.B.P.C.B & Others	23.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 766

Date: 04.12.2018

OFFICE ORDER

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	24.01.2019
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	24.01.2019
3	Original Application no. 26THC/2017/EZ M.A. No. 305/2017/EZ M.A. No. 11/2018/EZ	Madan Mohan Halder & ors. Vs. State of West Bengal & Ors.	24.01.2019
4	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	24.01.2019
5	Original Application no. 72/2017/EZ M.A. No. 300/2017/EZ	Dhaneshwar Yadav & Anr Vs MOEF & Ors.	24.01.2019
6	Original Application no. 97/2017/EZ	Tapan Kumar Mandal Vs. West Bengal Pollution Control Board & Ors.	24.01.2019
7	O.A.127/2015/EZ	Ramchandra Mardi Vs WBPCB & Others	24.01.2019
8	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	24.01.2019
9	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	24.01.2019
10	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	24.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 767


Date: 04.12.2018

OFFICE ORDER

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.28/2018/EZ	Sujit Kr.Garai Vs State of West Bengal & Others	25.01.2019
2	O.A.37/2018/EZ	Monafa Bibi & Another Vs Chairman West Bengal Pollution Control Board & Others	25.01.2019
3	Original Application no. 110/2013/PB/85/2016/E Z & M.A. No. 97/2017/EZ	Subhas Datta Vs. Union of India & ors.	25.01.2019
4	O.A.No.37/2018/EZ	Monafa Bibi Vs Chairman PCBWB & Others	25.01.2019

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